

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

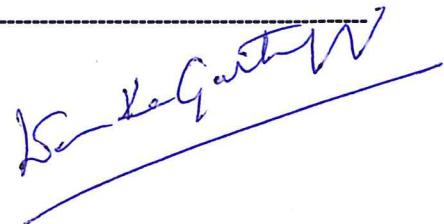
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.194/BB/ 2017	-	For filing addl. information as required by Registry	252	Cheers Manufactnrg Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

1. DEVIKA  
BATHYANARAYANA

9620698482

APPLICANT



**ORDER**

PCS for Petitioner is present. She requested time to comply the additional information called for by the registry. List it on 06/12/2017.



Member (T)



Member (J)